

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 141

CP (IB) No.14/Chd/Hp/2023

IN THE MATTER OF:

Shaveta Sharma PG, Magma Autolinks Pvt. Ltd.

...Petitioner

Under Section: **94(1), IBC 2016**

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 11.03.2024.

-sd-
Court Officer

February 02, 2024
SM